

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

S. No.	Name & Emp. Code of the Official	From	To
1.	Anshul Kumar EC: 28415505	Desg: Peon Role: Peon Posting: R & I Branch, Hindi Section, Vigilance Branch and Judicial Branch Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nishi Jindal, Ld. JMFC DTC-02 Distt: New Delhi PHC
2.	Vinod Kumar EC: 94757744 ?	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shivangi Mangla, Ld. JMFC NI Act-05 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Abhay Choudhary, Ld. JMFC-09 Distt: Shahdara KKD
3.	Rudraman Galami EC: 66716897 / 10901	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Aggarwal, Ld. PJ, Family Courts, Shahdara, KKD (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shivangi Mangla, Ld. JMFC NI Act-05 Distt: West THC
4.	Hari Om EC: 22089138	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepika Singh, Ld. PO MACT, PO Zonal Vending Committee MCD Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Amit Rana, Ld. JMFC-06 Distt: East KKD
5.	Priyanka Saini EC: 34515663	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepika Singh, Ld. PO MACT, PO Zonal Vending Committee MCD Distt: North-West Rohini

- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- All the Administrative Officers/Branch Incharges of Administration Branches of all Districts, Delhi/New Delhi, are hereby directed to submit the compliance report in respect of the above transfer order, forthwith, so that the same may be transmitted to Administration Branch-III, Central, Tis Hazari Courts, Delhi without delay. The compliance may be communicated either through official correspondence, WhatsApp message, or email, followed by submission of a hard copy in due course, for immediate necessary action.
- All the above mentioned officials shall be **STAND RELIEVED** from their respective postings with the directions to join at their transferee station forthwith.

ANJU BAJAJ CHANDNA

(ANJU BAJAJ CHANDNA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

No. ADMIN-III /Central/F.1(3)/P&T/2026

Dated, Delhi the

Copy forwarded for information and necessary action to:-

- PS Office of the undersigned.
- The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
- The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
- The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
- The Dealing Officials, Leave Seat, (Central), Delhi.
- The Officers concerned.
- The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
- Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.
For uploading on Layers.